

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SINGLE PRINCIPAL BENCH

ITEM No.12
TA (IBC)- 23(PB)/2024

IN THE MATTER OF:

Mohan Garg

.... Petitioner/Applicant

v.

M/S Indo Jatalia Holdings Private Limited

.... Respondent

Order Under Rule 16(d) NCLT , 2016

Order delivered on 12.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Anirban Bhattacharya, Ms. Priyanka Bhatt,
and Mr. Rajeev Chowdhary, Advs.

For the Respondent : Mr. Prafful Saini, Adv. for R-2

ORDER

Ld. Counsel Mr. Anirban Bhattacharya appeared through VC on behalf of the Applicant.

Ld. Counsel Mr. Prafful Saini also appeared through VC on behalf of Respondent No. 2.

At request and with consent of the parties, list the matter again for a physical hearing **on 24.07.2024.**

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(RAMALINGAM SUDHAKAR)
PRESIDENT